

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2257  
(TO BE ANSWERED ON THE 6<sup>th</sup> December 2016)

**INCREASE IN CASES OF DRUNK PILOTS IN FLIGHTS**

2257. SHRI RAJEEV SHUKLA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that recently there has been an increase in cases of pilots found drunk while in flight;
- (b) how many such cases have been reported during the last two years and what action has been taken on these cases; and
- (c) whether there is any plan to sensitize and train pilots for improved air safety measures and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c) During the year 2016, two pilots have been tested Breathanalyzer positive (BA+) in post-flight medical test. The privileges of both the pilots involved have been suspended for a period of 04 years and an FIR has been lodged in order to prosecute them for the violation. Other than these two cases, no such case had been reported during the last two years. For improved air safety:

- All the Airline operators educate their pilots during training regarding alcohol abuse and air safety.
- DGCA, as a part of Annual Surveillance Program, carries out regular Surveillance/Audits of all the airline operators and the deficiencies observed are followed up with the concerned operator for appropriate corrective action.
- DGCA conducts mandatory alcohol testing pre and post all flights.

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